Annexure-5

Name of the corporate debtor: Shree Narmada Architectural Systems Limited; Date of commencement of liquidation: 17.07.2020; List of stakeholders as on: 16.09.2020

| | (Amount in 5 | | | | | | | | | | | | | | |
|----------|------------------------------------|------------------|---------------|---------------------------|---------|----------|-----------|---------|----------|-----------|------------|-----------|---------------------------------------|--------------|----------|
| SI. | De | Details of claim | | Details of claim admitted | | | | | Amount | | | Amount of | · · · · · · · · · · · · · · · · · · · | | |
| No. | received | | | | | | | | | | | • | of claim | | if any |
| | Department | Government | Identificatio | Date of | Amount | Amount | Nature | Amount | Whether | % share | contingent | | rejected | | |
| | | | n No. | receipt | claimed | of claim | of claim | covered | lien / | in total | claim | dues, | | verification | |
| | | | | _ | | admitted | | bylien | attachme | amount | | that | | | |
| | | | | | | | | or | nt | of claims | | may be | | | |
| | | | | | | | | attachm | removed? | admitted | | set off | | | |
| | | | | | | | | ent | (Yes/No) | | | | | | |
| | | | | | | | | pend | | | | | | | |
| | | | | | | | | ing | | | | | | | |
| | | | | | | | | disp | | | | | | | |
| | | | | | | | | osal | | | | | | | |
| 1 | National Security Depository | - | - | 11.09.2020 | 4425.00 | 4425.00 | Unsecured | - | - | - | - | - | - | - | Admitted |
| | Limited | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |
| | | | | | | | | | | | | | | | |

List of operational creditors (Government Dues)